

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 77 of 2013, IA No. 124 of 2013 &
IA No. 125 of 2013

Dated : 8th April, 2013

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

Tata Power Delhi Distribution Ltd. Appellant(s)

Versus

NTPC Ltd. & Ors. Respondent(s)

Counsel for the Appellant(s): Mr. Gopal Jain
Ms. Smriti Mishra
Mr. Ankur Sood

Counsel for the Respondent(s): Mr. M.G. Ramachandran with
Ms. Swagatika Sahoo for R- 1

ORDER

We have heard the Learned Counsel for the Appellant.

Post the matter for making further submissions on **01.05.2013.**

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

mk/vt